

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 27th July, 2023

NO.HC.VII-56/2020/6833/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Grade-III Judicial Officers of Assam Judicial Service to attend "**Refresher Training Programme**" scheduled to be held w.e.f **23-08-2023 to 26-08-2023** from **10:00 a.m. to 04:00 p.m.** at the Judicial Academy, Assam.

Sl.No.	Name	Designation & Place of Posting
1.	Smti. Jusmita Borgohain	JMFC, Darrang, Mangaldoi
2.	Shri Pallav Ranjan Bora	JMFC, Tinsukia
3.	Smti. Princy Agarwal	Civil Judge (Jr. Div.) No.3, Dhubri
4.	Smti. Nabanita Buragohain	JMFC, Golaghat
5.	Dr. Salma Begum Laskar	Civil Judge (Jr. Div.), No.3, Karimganj
6.	Shri Nitesh Sharma	Civil Judge (Jr. Div.), No.2, Dima Hasao, Haflong
7.	Smti. Pallavi Kalita	JMFC, Sivasagar
8.	Smti. Moazzida Begum	JMFC, Barpeta
9.	Shri Haidar Ali	Civil Judge (Jr. Div.), No.1, Dhemaji
10.	Smti. Nidhi Agarwal	JMFC, Hojai
11.	Smti. Nilakshi Bhattacharya	JMFC, Barpeta
12.	Shri Sanjay Karmakar	Civil Judge (Jr. Div.), No.4, Silchar
13.	Smti. Debaborninee Devi	Civil Judge (Jr. Div.), No.2, Tinsukia
14.	Smti. Reeti Goswami	JMFC, Nagoan
15.	Smti. Bhashyarima Bhuyan	Civil Judge (Jr. Div.), No.4, Kamrup(M)
16.	Smti. Dipika Sarma	Civil Judge (Jr. Div.), cum JMFC, Bilasipara
17.	Shri Gitartha Kumar	JMFC, Chirang
18.	Shri Prosoon Sur	Civil Judge (Jr. Div.), No.5, Silchar
19.	Smti. Margaret Thomas Deka	JMFC, Jorhat
20.	Smti. Purabi Rahang	Civil Judge (Jr. Div.), No. 2, Sivasagar
21.	Smti. Adrita Goswami	JMFC, Sonitpur, Tezpur
22.	Smti. Dipshikha Pathak	JMFC, Nagoan
23.	Shri Manash Pratim Bhuyan	Civil Judge (Jr. Div.), No.2, Karbi Anglong, Diphu
24.	Shri Dharendra Newar	Civil Judge (Jr. Div.), No.2, Nalbari
25.	Smti. Chayanika Hazarika	JMFC, Lakhimpur
26.	Smti. Mayurakshi Bordoloi	JMFC, Chirang

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **23-08-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/6834-6847/A Dated: 27-08-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges,
Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/
Golaghat/ Hojai/ Jorhat/ Kamrup(M)/ Karimganj/ Karbi Anglong/
Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia

(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)

6. The Chief Judicial Magistrate,
Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/
Golaghat/ Hojai/ Jorhat/ Kamrup(M)/ Karimganj/ Karbi Anglong/
Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia.

(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)

7. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at

judicialacademyassam@gmail.com on or before **02-08-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
28.07.23
REGISTRAR (JUDICIAL)